NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

	CHENNAI HELD ON 10/01/2018	3 AT 10.30 AM
PRESENT: SHRI K. ANAN SHRI S. VIJAY	THA PADMANABHA SWAMY, MEMB ARAGHAVAN, MEMBER-TECHNICA	ER-JUDICIAL L
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/694/IB/2017	
NAME OF THE PETITIONER(S)	: AGENCIA COMMERCIAL MARITIMA LOGIST	
NAME OF THE RESPONDENT(S)	: TIERRA FOOD INDIA PVT LTD	200101
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Soy Joseph	PCS for Respondent	
"K.M. ANAND	COUNTREL FOR OPERATIONAL	A D

ORDER

Counsels representing both the parties are present. PCS representing the respondent stated that the matter has been settled between the parties and prayed for time to file the memo of settlement. Time is enlarged at request. Put up on 12.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

-sed -

(REDITER

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